

**IV STATUTORY DUES**

**(i) STATUTORY DUES OF UIL CLAIM RECEIVED**

Below mentioned list of dues is the balance outstanding as on 20.06.2017 with regards to dues payable to various tax authorities standalone by UIL. Till date the IRP/RP has received claim from the following Authorities.

Sr no	PARTICULARS	Claim Received	AMOUNT AS PER UIL	RS (IN LAKHS)
				ADMISSIBLE AMOUNT
1	TDS with Interest payable	7306.05	7,218.77	7,218.77
2	P.F. Payable	170.99	190.35	170.99
3	VAT on Sale	538.62	69.24	69.24
4	WCT Payable	201.71	167.52	167.52
	<b>TOTAL</b>	<b>8,015.66</b>	<b>7,645.88</b>	<b>7,459.00</b>

**(ii) STATUTORY DUES OF UIL CLAIM NOT RECEIVED**

Below mentioned list of dues is the balance outstanding as on 20.06.2017 with regards to dues payable to various tax authorities standalone by UIL. Till date the IRP/RP has not received claim from the following Authorities.

Sr no	PARTICULARS	Claim Received	AMOUNT AS PER UIL	RS (IN LAKHS)
				ADMISSIBLE AMOUNT
1	Profession Tax payable	-	45.85	
2	ESIC Payable	-	1.26	-
3	Service Tax	-	256.53	-
4	TCS	-	0.54	-
5	Stamp Duty Payable	-	100.00	-
6	Excise Duty Payable	-	47.49	-
7	Interest payable to MSME/RCM	-	65.97	-
8	Corporate Dividend tax Payable	-	238.55	-
	<b>TOTAL</b>	<b>-</b>	<b>756.19</b>	<b>-</b>

**(iii) STATUTORY DUES OF JV**

Below mentioned list of dues is the balance outstanding as on 20.06.2017 with regards to dues payable to various tax authorities by JV of UIL. Till date the IRP/RP has received claim from the following Authorities.

SR NO	PARTICULARS	Claim Received	AMOUNT AS PER JV	RS (IN LAKHS)
				ADMISSIBLE AMOUNT
1	Others	-	355.40	-
2	TCS	-	0.06	-
3	TDS	-	435.68	-
4	VAT on Sale	-	0.08	-
	<b>TOTAL</b>	<b>-</b>	<b>791.22</b>	<b>-</b>

UNITY INFRAPROJECTS LIMITED (UNDER CIRP)  
AS PER REGULATION (13) (d) LIST OF CREDITORS AS ON 22.01.2018